

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 173 of 2019**

**IN THE MATTER OF:**

**Mr. Rajan Goyal**

**...Appellant**

**Vs.**

**Sharad Vadehra**

**...Respondent**

**Present: For Appellant: - Mr. Vivek Sibal, Mr. Rahul Sharma and Mr. Yash Patel, Advocates.**

**For Respondent: - Mr. Vipul Srivastav and Mr. Aditya, Advocates.**

**O R D E R**

**24.07.2019—** It is informed that the matter is still pending before the Hon'ble Supreme Court. In this circumstance, we adjourn the matter.

Post the case 'for orders' on 2<sup>nd</sup> September, 2019. The parties will report the development.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice A.I.S. Cheema)  
Member(Judicial)

(Kanthi Narahari)  
Member(Technical)

Ar/g